

**RESERVE BANK OF INDIA**

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June 22, 2005

Reserve Bank Cancels Certificate of Registration of Niskalp Investments and Trading Company Limited, Mumbai

The Reserve Bank of India, has on April 28, 2005 cancelled the certificate of registration issued to Niskalp Investments and Trading Company Limited having its registered office at Bezzola Complex, V. N. Purav Marg, Chembur, Mumbai 400 071 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

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